

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|-------------------------|-------------|--|---------------------|---|
| CP 191/16 | TP 78/17 | For filing office objections raised by Registry | 433(e) / 433(f) | Yash Technologies Pvt. Ltd. Vs Base Corporation Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

ORDER

Counsel for petitioner is present. She has filed memo of compliance and again requested time for the presence of authorised representative and also for filing correct address of the respondent. List it on 4.10.2017.


MEMBER(J)


MEMBER(T)